

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DEHRADUN HIGHWAYS PROJECT LIMITED Date of Commencement of Liquidation: 23-01-2023; List of Stakeholders as on Date: 22-02-2023; Name of IP: Mr. Anil Kohli; Process Number: 1; Last 5 digitof registration number: 10219

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	4499012	1	4499012				NA
2	Liquidation costs incurred till date	1	495688	1	495688				NA
3	Secured financial creditors	7	15940074773	7	15940074773				Annexure 3
4	Unsecured financial creditors	1	903159244	1	309000000		594159244		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	328476682	1	328476682				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	12533550411	3	184115348	11823775739	525659324		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		14	29710255810	14	16766661503	11823775739	1119818568		